


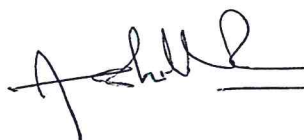
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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 06/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : -  
PETITION NUMBER : CP/19/(IB)/2018  
NAME OF THE PETITIONER(S) : AMR ENERGY RESOURCES PVT LTD  
NAME OF THE RESPONDENT(S) : DHANALAKSHMI PAPER MILLS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	VISHNU MOHAN	Counsel for Petitioner/ Operational creditor	
2.	R. VIDHYASHANKAR R. ASHOKKUMAR	Counsel for Corporate Debtor	

**ORDER**

Counsel for petitioner/operational creditor present. Counsel for respondent/corporate debtor present. Counsel for petitioner is directed to provide a copy of the petition and other documents relied upon to the respondent. Time is enlarged at request of counsel for respondent to file counter. Put up on 13.02.2018.

-sd-

(S VIJAYARAGHAVAN)  
Member(Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)